

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1272 OF 2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Jai Pal & Ors.

Appellant(s)

VERSUS

State of UP

Respondent(s)

DATE: 14-1-2003 This matter was called on for hearing today.@@
BB

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) : Mr. Goodwill Indeevar, Adv.
Mr. Pramod Kumar Yadav, Adv.

For Respondent(s) : Mr. Prashant Chaudhary, Adv. for
[B Mr. Pramod Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R@@
CCCCCCCC

...L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. Goodwill Indeevar, learned counsel for the appellants started his arguments at 11.50 a.m. and concluded at 12.10. p.m. Thereafter Mr. Prashant Chaudhary, learned counsel appearing for the respondent-State made his submissions upto 12.15 p.m. The arguments concluded.
Judgment reserved.

.SP1

(D.L. Chugh)
Court Master

(R.K. Kumar)
Court Master